

Barber Worker's Pension Scheme.

The scheme was introduced in the State of Tripura w.e.f. November'2012. The eligibility of the scheme are:

- The candidate should be citizen of India and permanent resident of Tripura.
- The age of applicant should be 55years and above.
- The applicant should be to BPL cardholders.
- Persons actually engaged in that profession minimum 10 years in this sector.

Funded fully by the State Government @ Rs. 500/- per head per month.
